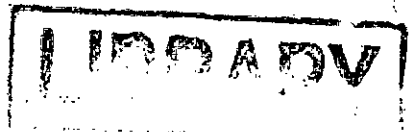


CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/818/2019
MA. 350/448/2019

Date of order: 17.07.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**Nand Lal Mishra
Vs.
East Coast Railways**

For the Applicant : Mr. N. Chatterjee, Counsel

For the Respondents : Mr. C. Sinha, (Proxy Counsel)

O.R.D.E.R (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant seeks liberty to withdraw the present
OA to file it afresh. Liberty is granted.

2. Accordingly, OA is disposed of as withdrawn.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd